IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(13) C.P.(IB)-3820(MB)/2018

CORAM: **SHRI M.K. SHRAWAT**
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **26.11.2019**

NAME OF THE PARTIES: Aroma Organics Ltd.
V/s.
Jai Jalaram Flexipack Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representative for the Petitioner is present. None for Respondent.
2. Petitioner is directed to intimate the next date of hearing to the Respondent and file on record Affidavit of service along with tracking Report.
3. By the order of the Bench matter is adjourned to **05.02.2020.**

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
M.K. SHRAWAT
Member (Judicial)

26.11.2019
Jd